

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 88 of 2002

Allahabad this the 04th day of February, 2002

Hon'ble Mr.Rafiquddin, Member (J)
Hon'ble Mr.C.S. Chadha, Member(A)

D.P. Upadhyay, Son of Late O.P. Upadhyay, resident
of 19/58, R.K. Puram Colony, No.2 Shastri Gate, Aligarh.

Applicant

By Advocate Shri S.D. Tiwari

Versus

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Allahabad.
3. Chief Medical Superintendent, Northern Railway, Allahabad.

Respondents

By Advocate Shri A.K. Gaur

O_R_D_E_R (Oral)

By Hon'ble Mr.Rafiquddin, Member (J)

This O.A. has been filed by Shri D.P. Upadhyay who retired as Senior Health Inspector from Aligarh Railway Station on 31.10.1996. The grievance of the applicant is that he has submitted representation on 11.7.2001 (annexure-6) alleging illegal recovery of Rs. 10,860/- from his retiral benefits and another representation on 20.08.2001 (annexure-8) regarding interest on delayed payment of retiral benefits, which are still pending before the authorities for disposal.

..pg.2/

:: 2 ::

2. After having heard the counsel for the parties, the O.A. is being disposed of at the admission stage with the consent of parties counsel.

3. The Divisional Railway Manager, Allaha-
bad is ~~direction~~^{edh} to consider and pass appropriate order on the applicant's representation dated 11.7.01(annexure-6) and 20.08.01(annexure-8) within a period of 3 months from the date of receipt of this order. There shall be no order as to costs.

 
Member (A) Member (J)

/M.M./